

Dr - 2/11/12

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE  
(LINE DEPOSIT) SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF  
INDIA)

In the Court of..... CJM. Bareilly

Sl. No.	Case number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
①	12656 1)	NASIM AHMAD	MV Am	TSL	50/-	The proposed fine may be deposited in Account number (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable fee on submission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
②	12650 1)	ATHAR ALI	?	>	50/-	
③	12655 1)	KESHAV GUPTA	>	-	50/-	
④	12638 1)	ASHOK KUMAR	>	-	50/-	
⑤	12666 1)	SIPANI	>	-	50/-	
⑥	12661 1)	TANVEEN	-	>	50/-	

Prepared by  
Chauhan

Chief Judicial Magistrate  
Bareilly